

ITEM NO.113

COURT NO.15

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1307/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

GUDDI ALIAS GUDIYA

Respondent(s)

Date : 26-06-2024 This appeal was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE UJJAL BHUYAN
(VACATION BENCH)

For Appellant(s) Ms. Ruchira Goel, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

It is stated that learned standing counsel for the
appellant/State is not available today. Hence, the matter
is adjourned.

(NEETU SACHDEVA)
ASTT. REGISTRAR-cum-PS

(MALEKAR NAGARAJ)
COURT MASTER (NSH)